## NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 24/04/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/56/2016

NAME OF THE PETITIONER(S)

: OFS Industries Pvt Ltd & Another

NAME OF THE RESPONDENT(S)

: First City Capital Investments Ltd & 15 Others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

## **DESIGNATION**

**SIGNATURE** 

K.P. SANJSEV KUMAR ADITYA.C

COUNSEL FOR PETITIONERS

Adi

2 P. Thiagasoy on. 3. ASHOK VISWANATH 4. UM. Shwakun

Count for Registe 9-11. Count for Respite 9-11. Count for Rem 1,2,6

## ORDER

Shri K P Sanjeev Kumar, counsel for petitioner present. Shri V M Shivakumar, counsel for R1, R2, R6, R12, R13 & R15, Shri P Thiagarajan, counsel for R4 and Shri Ashok Viswanath, counsel for R9 to R11 are present. No representation on behalf of R7 & R8. Counsel for petitioner filed an IA 92/2017. He is directed to furnish copy of the same to the other side to enable them to file reply by the next date of hearing. Put up on 15.06.2017 at 10.30

A.M.

(Ch. Md. Sharief Tario) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)